

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 10 of 2016 &  
IA No. 15 of 2016**

**Dated : 19<sup>th</sup> September, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**The Chairman, Himachal Pradesh State Electricity Board Ltd. ... Appellant(s)  
Vs.  
Central Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1  
Mr. Rajiv Parwal  
Jayantika Singh  
Mr. Ashok Rajan (Rep.) for R-2

**ORDER**

We have heard learned counsel for the parties.

List the matter for further hearing on **03.10.2016.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/vt